

NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीय कंपनी विधि अधिकरण  
CUTTACK BENCH  
कटक खंडपीठ

ORDER OF THE HEARING ON 06<sup>th</sup> MAY, 2024, 10:30 A.M.

CP No. 8/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sanjeev Kapoor -Vs- Zebra Commercial Pvt. Ltd. & Anr.
Under Section	97 (1) of Companies Act

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Rohit Kumar Keshri, Adv.  
Mr. Jnana Ranjan Dhal, Adv.

For Respondent (s)

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**ORDER**

Ld. Counsel Mr. Rohit Kumar Keshri appears for the petitioner. This petition has been filed under Section 97(1) of Companies Act, 2013 to convene the Valid Annual General Meeting. Petitioner is directed to issue notice to respondents by speed post as well as email. Registry is also directed to issue notice to the respondents by email. List the matter on 12.06.2024.



**Kaushalendra Kumar Singh**  
Member (Technical)



**P. Mohan Raj**  
Member (Judicial)